

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-142/252/ND/2018

In the matter of :
Dev Infraservics (P) Ltd.

.. PETITIONER

SECTION :
Under Section 252

Order delivered on 13.2.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor :-
For the Respondent/Corporate Debtor

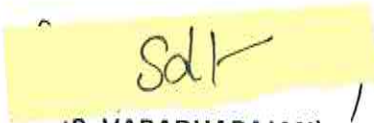
For the Intervener - :

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter for 05.3.2018. Non-appearance on the said date of the petitioner will result dismissal of the petition.

List on 05.3.2018.

Surjit


(R. VARADHARAJAN)
MEMBER (JUDICIAL)